NON-PAYME.-: T OF LOANS BY THE JAMMU AND KASHMIR GOVERNMENT

- •543. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Jammu and Kashmir State Government has expressed its inability to repay loans totalling Rs. 75-21 crores drawn from the Central Government or even to pay the interest on this loan which totals Rs. 3 crores approximately; and
- (b) if so, what steps Government propose to take in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARI LAL NANDA): (a) and (b) At the end of financial year 1963-64, the following amounts were due for repayment from the Government of Jammu and Kashmir on account of loans sanctioned: -

> Rs. 17,46,12,000 on account of principal, and Rs. 3,47,71,181 on account of interest.

As the State Government were unable to pay the amount in cash, a fresh loan of Rs. 17.46.12.000 was issued to the State Government on 4th December, 1964. The question of repayment of the amounts due on account of principal and interest has been taken up with the State Government.

UNDESIRABLE CONTACT MEN IN DELHI

- •544. SHRI J. H. JOSHI: Will the Minister of Home Affairs be pleased to state:
- (a) whether his Ministry have prepared a list of "undesirable contact men" in Delhi; ana
- (b) if so, what steps are proposed to be taken against the listed persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) A list of undesirable contact men in Delhi has been prepared by the C.B.I.

(b) The action to be taken in respect of these contact men and women is under consideration.

to Questions

BLOWING UP OF BRIDGE NEAR IMPHAL

FARIDUL ANSARI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to part (d) of Unstarred • Question No. 265 in the Rajya Sabha on the 27th August, 1965 and state whether any enquiry was instituted to ascertain the circumstances in which a bridge near Imphal was blown up by Naga hostiles?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Investigations are in progress and fifteen persons have been arrested.

दिल्ली में इकती ग्रीर ठगी के मामले

[#]546 श्रीराम सहाय: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) दिल्ली में धप्रैल से धगस्त, 1965 तक के पिछले पांच महीनों में हकैती भीर ठगी के कितने भामले हए; चौर
- (ख) इन घटनाश्रों भें पैसा उडा से जाने के लिए फिन विधियों से काम लिया गया ?

[CASE: OF DACOTTIES AND CHEATING IN DELHI

- •546. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of cases of dacoi-ties and cheating in Delhi during the last five months from April to August, 1965; and
- (t>) the modus operandi for taking away of money in those incidents?]

गृह-मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र):(क) संघ राज्य क्षेत्र हिल्ली में धर्पम से धगस्त, 1965 उक्त 5 महीनों की

^{*[]}English translation.